

भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA



भारत सरकार / Government of India

No. A-26/(10)/2021-A P

Date: 26th August, 2025

कार्यालय ज्ञापन / OFFICE MEMORANDUM

Subject: Constitution of the Internal Complaints Committee (ICC) under the Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013 (The SH Act)- reg.

In continuation of this Office Memorandum of even No. dated 7th November, 2022, the Competent Authority has nominated Shri R. Ramanujam, Joint Advisor (F&EA) in place of Shri Rakesh Purohit as a member of the Internal Complaints Committee (ICC) on Prevention of Sexual Harassment of women in TRAI. Now, the ICC will comprise following officers:-

- (i) Ms. Shivani Sharma, Jt. Advisor
- Chairperson

(ii) Ms. Sonia Madan, Jt. Advisor

- Member
- (iii) Shri R. Ramanujam, Jt. Advisor
- Member

(iv) Ms. Reevey J. Jacob, SRO

- Member-Secretary
- (v) Ms. Peyyala Mercy Parimala (Sponsored by YWCA)- Member
- 2. The terms of reference of the Complaints Committee will be as under:-
 - To examine complaints/allegations of sexual harassment etc., if any, from employees of TRAI at work place.
 - Recommend appropriate measures for redressal of grievances and prevention of sexual harassment.
 - Submit an annual report to the Authority.
- 3. This issues with the approval of the Competent Authority.

(Arvind Kumar) Technical Officer (A&P)

To,

- 1. Ms. Shivani Sharma, Jt. Advisor, Chairperson of the Committee
- 2. **Ms. Sonia Madan**, Jt. Advisor, Member of the Committee
- 3. Shri R. Ramanujam, Jt. Advisor, Member of the Committee

- 4. Ms. Reevey J. Jacob, SRO, Member-Secretary of the Committee
- 5. **Ms. Peyyala Mercy Parimala** (*Sponsored by YWCA*), Member of the Committee, # 33-A, Vijay mandal Enclave, Gate No. 3, DDA, SFS Flats, New Delhi-110016, Mobile- 9667147090, Email: mercyrao4@gmail.com

Copy for information/circulation to: -

- 1. OSD to Chairperson, TRAI
- 2. Sr. PPS to Member, TRAI
- 3. Sr. PPS to Secretary, TRAI
- 4. PS to Advisor (Admn & IR)
- 5. e-Office Notice Board.

26 08 2025